

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
DIVISION BENCH
CAUSELIST

Date :16/02/2018
Day :Friday
Time : 10:30A.M

Court No. : 1

CORAM:

Hon'ble Mr. Ashok Jindal,Member Judicial

Hon'ble Dr. Devender Singh,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/2065/2008	NIRMAL CHEMICAL	C.C.E. DELHI-III	V. LAKSHMI KUMARAN/DR	
2	E/2066/2008	NIRMAL CHEMICAL	C.C.E. DELHI-III	IP/DR	
3	E/2067/2008	SH RAJEEV JUNEJA, EX-PARTNER	C.C.E. DELHI-III	IP/DR	
4	E/2068/2008	SH RAJEEV JUNEJA, EX-PARTNER	C.C.E. DELHI-III	IP/DR	
5	E/2069/2008	SH SANJEEV JUNEJA, EX PARTNER	C.C.E. DELHI-III	IP/DR	
6	E/2070/2008	SH SANJEEV JUNEJA, EX PARTNER	C.C.E. DELHI-III	IP/DR	
7	E/295/2009	POLY MEDICURE LTD	C.C.E. DELHI IV	Priyadarshi Manish,Adv/DR	
8	E/1232/2009	Hero Honda Motors Ltd	C.C.E. Delhi-iii	P. A. S. Rao/DR	
9	E/1331/2009	R.K.STEELS AND METALS (INDIA),	C.C.E. PANCHKULA	B. R. Sharma,Advocate /DR	
10	E/1450/2009	HAWKINS COOKERS LTD.	C.C.E. JALLANDHAR(Hq, at Chandigarh)	P. D. S. Legal,Advocate/DR	
11	E/1451/2009	HAWKINS COOKERS LTD.	C.C.E. JALLANDHAR(Hq, at Chandigarh)	P. D. S. Legal,Advocate/DR	
12	E/1869/2009	C.C.E. LUDHIANA	RAMESH LAL & SONS,	DR/IP	
13	E/2623/2009	JAINENDRA INDUSTRIES PVT, LTD.	C.C.E. DELHI IV	N. L. Jangir /DR	
14	E/7/2010	D. P. AUTO INDUSTIRES.	C.C.E. DELHI IV	N. L. Jangir /DR	
15	E/137/2010	JCB INDIA LTD.	C.C.E. DELHI IV	Ravinder Narain & Co,Advocate/DR	
16	E/160/2010	Jcb India Ltd	C.C.E. DELHI-IV	S. Madhavan /DR	
17	E/201/2010	THE GOPAL MILL	C.C.E. CHANDIGARH-I	Gaurav Agarwal/DR	

18	E/290/2010	SHREEWOOD PRODUCTS (P) LTD.	C.C.E. DELHI-III	Naveen Bindal/DR
19	E/293/2010	Sita Singh And Sons Pvt Ltd Unit Ii	C.C.E. Delhi-iv	V. LAKSHMI KUMARAN/DR
20	E/406/2010	C.C.E. LUDHIANA	JAGATJIT INDUSTRIES LTD.	DR/IP
21	E/421/2010	Ritzy Polymers	C.C.E. Jammu & Kashmir	V. LAKSHMI KUMARAN/DR
22	E/496/2010	SUYOG ENGINEERS PVT. LTD.	C.C.E. PANCHKULA	V. LAKSHMI KUMARAN/DR
23	E/1295/2012	Philips Electronics India Ltd	C.C.E. CHANDIGARH-II	P. D. S. Legal, Advocate/DR
24	C/57176/2013	Ms Sun International	C.C.E. Delhi-iv	Sudhir Malhotra./DR
25	ST/51952/2015	Directorate Of Industries	C.C.E. Chandigarh-i	AMAN PANWAR ADV/DR



Prepared By



Checked By


8.2.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh